BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P. No. 33/KB/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22nd November 2017, 10.30 A.M.

Name of the Company	me of the Company Rabindra Nath Ghosh & OrsVersus-Jaytarama Cold		Storage Pvt.Ltd & Ors
Under Section	397/398	L 30 /18 X 2/2 *	
No. Represent	gnation of Authorized cative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date
1. Mr Ratmanko 2. Avif Alson 3. Shaunale M 1. Sayantak I	Baneryii Sv Adu fra Rdu Das	ifat	Haspe 22/11/1
그 가는 사람들이 있다면 하는 것이 되었다. 그렇게 하는 사람들이 되었다면 하는데 하는데 하는데 되었다.	CHOWDHURY, Adv		Afri

- 2. PATITA PARAN BISHLOAL, Adv R-1
 3. KULDIP MALUCII, Adv
 4. RATUL DAS, AN
- 1. MR. REETOBROTO KR. MITRA, Adu.
- 2. Ms. DWIDHITI BHADURI, Hdv.
- 3. MR. AMRITALAL CHATTERJEE, Adu.

For Respondent No. 23

D. Bhaduri 22/11/17

P. T. O.

ORDER

Ld. Counsel for the petitioner and the respondent nos. 1 and 23 are present.

Ld. Counsel for the respondents informed that arguing Sr. Counsel is not present. So he made a request that any other date may be fixed for arguments. Prayer is allowed. List on 24/11/2017 for remaining arguments.

3d

(Jinan K.R.) Member (J) (V.P.Singh)

Sd

Member (J)